Minutes of the Meeting dated 03 11 09

Present:

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A. N. Tiwari, Information Commissioner
- C. Prof. M.M. Ansari, Information Commissioner
- D. Ms. Annapurna Dixit, Information Commissioner
- E. Shri Satyananda Mishra, Information Commissioner
- F. Shri M. L. Sharma, Information Commissioner
- G. Shri Shailesh Gandhi, Information Commissioner,
- H. Mrs Sushma Singh, Information Commissioner and
- I. Secretary Shri. B.B. Srivastava and other officials assisted the Commission.

Agenda 1 & 2

The Commission discussed whether it continue with the financial year as the reference year for preparing an Annual Report or that we consider changing this to the Calendar year. The consensus amongst the members was continuance with the financial year as the reporting period.

The Commission was apprised of the progress made in the preparation of the Annual Report 2007-08. The Commission desired that Hindi translation of the Annual Report has taken significantly longer time has since its first version of the report, the Hindi translation of the approved draft be initiated immediately. For this purpose the assistance of Joint Secretary (Rajbhasha), MHA may be sought. Similarly, the National Institute of Design (NID) may be approached for designing the cover page of the Annual Report of the Commission henceforth.

The Commission directed to write upon the status of the financial autonomy of the Commission as it exists in the Annual Report 2008-09. It directed further that the deadline for uploading annual returns on http://cic.gov.in for the Annual Report 2008-09 be extended until 31st December, 2009. Thereafter the list of the defaulting Public Authorities be reported in the Annual Report.

The Commission was apprised of the problems faced in compiling the annual returns due to the delayed response of the Public Authorities in uploading the same to its website. The Commission desired that a letter to this effect may be sent by the Secretary IC to the Secretary (Coordination), Cabinet Secretariat requesting him to issue instructions to all the line ministries that the Annual Returns be submitted online and in time to this commission.

Agenda 3:

Status of Writ Petitions in various High Court, highlights of various orders of the High Court.

The Legal Advisor Prof Nigam apprised the Commission that 262 Writ Petitions have been filed against the orders of the Commission in the High Court of Delhi., of which around 100 cases have been disposed of by the High Court, Delhi. However on the whole 417 WPs against the orders of the Commission are filed in various High Courts, including he 262 before the Delhi High Court. Commission reiterated that an application to the Supreme Court of India be moved to transfer the WPs regarding stock exchanges pending in various High Courts to the High Court of Delhi. Commission directed the secretariat to provide for all necessary assistance to the legal advisor in this regard.

Commission directed that a list of all the pending WPs be provided in the Annual Report 2008-09 of the Commission.

Commission desired that a proposal to the Prime Minister with a request to make a provision for grant based budget to this Commission, as resolved in our Annual Convention. A copy of this proposal will also be sent to the Finance Minister.